

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/ 271 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 12th January, 2021.

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJ(G)/131, dtd. 05.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 11.01.2021 and 12.01.2021 along with permission to leave the station from the evening of 08.01.2021 to the morning of 18.01.2021 (before Court hours), has been granted.

Further, the Addl. District and Sessions Judge, Golaghat and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/ 272 /A, dated 12.1.2021

Copy to :

1. The Project Manager , Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pdas